## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. ROHAN KATASEKARAN

Rajagopal & Rayhurathan
Adrocata

L. V. P. Sai Vi han

L. Kumar Palcho Pra

**ORDER** 

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for R1 to R6 present. Counsel for R7 called but absent. No representation. On the last date of hearing, the counsel for R7 reported that the matter is likely to be settled between the parties. Both parties are directed to report the progress of settlement on the next date of hearing. Put up on 10.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)